

## NOTIFICATION

New Delhi, the 3rd November, 2014

### (Income-Tax)

**S.O. 2816(E).**—In exercise of the powers conferred by sub-sections (1) and (2) of section 120 of the Income-tax Act, 1961 ( 43 of 1961) and in supersession of the notification of the Government of India, Central Board of Direct Taxes number S.O.994(E), dated the 9<sup>th</sup> September, 2004, published in the Gazette of India, Extraordinary, Part II, section 3, Sub Section (ii), dated the 9<sup>th</sup> September, 2004, except as respects things done or omitted to be done before such supersession, the Central Board of Direct Taxes hereby directs that the Transfer Pricing Officers mentioned in column (2) having their headquarters mentioned in column (3) shall exercise such powers and perform such function of Transfer Pricing Officers as mentioned in section 92CA for the purpose of sections 92C and 92D of the Act, in respect of such territorial areas specified in the corresponding entries in column (4) or of such persons or classes of persons mentioned in column (5) of the schedule before :—

### "SCHEDULE"

Sl. No.	Designation of Income-tax	Headquarters	Territorial area	Persons or Class of persons
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<b>Authorities</b>				
(1)	(2)	(3)	(4)	(5)
1	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1(1), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F'.
			Areas lying within the territorial limits of States of Haryana, Punjab, Himachal Pradesh, Jammu and Kashmir and Union Territory of Chandigarh.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
2	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 1(1)(1), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F'.
			Areas lying within the territorial limits of States of Haryana, Punjab, Himachal Pradesh, Jammu and Kashmir and Union Territory of Chandigarh.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
3	Deputy Commissioner or Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 1(1)(2), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F'.
			Areas lying within the territorial limits of States of Haryana, Punjab, Himachal Pradesh, Jammu and Kashmir and Union Territory of Chandigarh.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
4	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1(2), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F'.
			Areas lying within the territorial limits of States of Haryana, Punjab, Himachal Pradesh, Jammu and Kashmir and Union Territory of Chandigarh.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
5	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) -	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial

	1(2)(1), Delhi			area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F'.
			Areas lying within the territorial limits of States of Haryana, Punjab, Himachal Pradesh, Jammu and Kashmir and Union Territory of Chandigarh.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
6	Deputy Commissioner or Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 1(2)(2), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F'.
			Areas lying within the territorial limits of States of Haryana, Punjab, Himachal Pradesh, Jammu and Kashmir and Union Territory of Chandigarh.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
7	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1(3), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F'.
			Areas lying within the territorial limits of States of Haryana, Punjab, Himachal Pradesh, Jammu and Kashmir and Union Territory of Chandigarh.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
8	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 1(3)(1), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F'.
			Areas lying within the territorial limits of States of Haryana, Punjab, Himachal Pradesh, Jammu and Kashmir and Union Territory of Chandigarh.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
9	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 1(3)(2), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F'.
			Areas lying within the territorial limits of States of Haryana,	Persons or class of persons who are assessed or assessable within the

			Punjab, Himachal Pradesh, Jammu and Kashmir and Union Territory of Chandigarh.	jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
10	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-2(1), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' or 'N'.
			Areas lying within the territorial limits of state of Rajasthan.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
11	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 2(1)(1), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' or 'N'.
			Areas lying within the territorial limits of state of Rajasthan.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
12	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 2(1)(2), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' or 'N'.
			Areas lying within the territorial limits of state of Rajasthan.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
13	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-2(2), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' or 'N'.
			Areas lying within the territorial limits of state of Rajasthan.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
14	Deputy/ Assistant Commissioner of Income-tax (Transfer	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers

	Pricing Officer) - 2(2)(1), Delhi			having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' or 'N'.
			Areas lying within the territorial limits of state of Rajasthan.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
15	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 2(2)(2), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' or 'N'.
			Areas lying within the territorial limits of state of Rajasthan.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
16	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-2(3), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' or 'N'.
			Areas lying within the territorial limits of state of Rajasthan.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
17	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 2(3)(1), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' or 'N'.
			Areas lying within the territorial limits of state of Rajasthan.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
18	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 2(3)(2), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'G' or 'H' or 'I' or 'J' or 'K' or 'L' or 'M' or 'N'.
			Areas lying within the territorial	Persons or class of persons who are

			limits of state of Rajasthan.	assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
19	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-3(1), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with numerals, special character/ symbol and with any of the alphabets 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'.
			Areas lying within the territorial limits of state of Uttar Pradesh and Uttarakhand.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
20	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 3(1)(1), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with numerals, special character/ symbol and with any of the alphabets 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'.
			Areas lying within the territorial limits of state of Uttar Pradesh and Uttarakhand.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
21	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 3(1)(2), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with numerals, special character/ symbol and with any of the alphabets 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'.
			Areas lying within the territorial limits of state of Uttar Pradesh and Uttarakhand.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
22	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-3(2), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with numerals, special character/ symbol and with any of the alphabets 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'.

			Areas lying within the territorial limits of state of Uttar Pradesh and Uttarakhand.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
23	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 3(2)(1), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with numerals, special character/ symbol and with any of the alphabets 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'.
			Areas lying within the territorial limits of state of Uttar Pradesh and Uttarakhand.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
24	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 3(2)(2), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with numerals, special character/ symbol and with any of the alphabets 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'.
			Areas lying within the territorial limits of state of Uttar Pradesh and Uttarakhand.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
25	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-3(3), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with numerals, special character/ symbol and with any of the alphabets 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'.
			Areas lying within the territorial limits of state of Uttar Pradesh and Uttarakhand.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
26	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 3(3)(1), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with numerals, special character/ symbol and with any of the alphabets 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U'

				or 'V' or 'W' or 'X' or 'Y' or 'Z'.
			Areas lying within the territorial limits of state of Uttar Pradesh and Uttarakhand.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
27	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 3(3)(2), Delhi	Delhi	Areas lying within the territorial limits of National Capital Territory of Delhi	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with numerals, special character/ symbol and with any of the alphabets 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'.
			Areas lying within the territorial limits of state of Uttar Pradesh and Uttarakhand.	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
28	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer), Kolkata	Kolkata	Areas lying within the territorial limits of States of West Bengal, Jharkhand, Bihar, Odisha, Sikkim, Assam, Arunachal Pradesh, Meghalaya, Manipur, Mizoram, Nagaland, Tripura and Union Territory of Andaman and Nicobar Islands	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
29	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)- 1, Kolkata	Kolkata	Areas lying within the territorial limits of States of West Bengal, Jharkhand, Bihar, Odisha, Sikkim, Assam, Arunachal Pradesh, Meghalaya, Manipur, Mizoram, Nagaland, Tripura and Union Territory of Andaman and Nicobar Islands	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area mentioned in column (4).
30	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)- 2, Kolkata	Kolkata	Areas lying within the territorial limits of States of West Bengal, Jharkhand, Bihar, Odisha, Sikkim, Assam, Arunachal Pradesh, Meghalaya, Manipur, Mizoram, Nagaland, Tripura and Union Territory of Andaman and Nicobar Islands	Persons or class of persons who are assessed or assessable within the jurisdiction of Assessing Officers having their office in the territorial area mentioned in column (4).
31	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 1(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D'.
32	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(1)(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and



			the state of Maharashtra.	having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D'.
33	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(1)(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D'.
34	Additional/Joint Commissioner of Income-tax (Transfer Pricing Officer)- 1(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D'.
35	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(2)(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D'.
36	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(2)(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D'.
37	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 1(3), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D'.
38	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(3)(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D'.
39	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(3)(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'A' or 'B' or 'C' or 'D'.

40	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 2(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K'.
41	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1)(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K'.
42	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1)(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K'.
43	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 2(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K'.
44	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(2)(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K'.
45	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(2)(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K'.
46	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 2(3), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K'.
47	Deputy/ Assistant Commissioner of Income-tax (Transfer	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers

	Pricing Officer)-2(3)(1), Mumbai		Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K'.
48	Deputy/Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(3)(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'E' or 'F' or 'G' or 'H' or 'I' or 'J' or 'K'.
49	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 3(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R'.
50	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(1)(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R'.
51	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(1)(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R'.
52	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 3(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R'.
53	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(2)(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R'.
54	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(2)(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning

				with any of the alphabets 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R'.
55	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 3(3), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R'.
56	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(3)(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R'.
57	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(3)(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R'.
58	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 4(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numerals, special character/ symbol.
59	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-4(1)(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numerals, special character/ symbol.
60	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-4(1)(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numerals, special character/ symbol.
61	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 4(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning

				with any of the alphabets 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numerals, special character/ symbol.
62	Deputy/Assistant Commissioner of Income-tax (Transfer Pricing Officer)-4(2)(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numerals, special character/ symbol.
63	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-4(2)(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numerals, special character/ symbol.
64	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 4(3), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numerals, special character/ symbol.
65	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-4(3)(1), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numerals, special character/ symbol.
66	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-4(3)(2), Mumbai	Mumbai	Areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with any of the alphabets 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numerals, special character/ symbol.
67	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1, Pune	Pune	Areas lying within the territorial limits of State of Maharashtra other than areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
68	Deputy/ Assistant Commissioner of	Pune	Areas lying within the territorial limits of State of Maharashtra	Persons or class of persons who are assessed or assessable within

	Income-tax (Transfer Pricing Officer)-1(1), Pune		other than areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
69	Deputy/Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(2), Pune	Pune	Areas lying within the territorial limits of State of Maharashtra other than areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
70	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-2, Pune	Pune	Areas lying within the territorial limits of State of Maharashtra other than areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
71	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1), Pune	Pune	Areas lying within the territorial limits of State of Maharashtra other than areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
72	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(2), Pune	Pune	Areas lying within the territorial limits of State of Maharashtra other than areas lying within the territorial limits of Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation and Districts of Thane and Raigarh in the state of Maharashtra.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
73	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- Ahmedabad	Ahmedabad	Areas lying within the territorial limits of States of Gujarat, Madhya Pradesh, Chhattisgarh and Union Territories of Daman and Diu and Dadra and Nagar Haveli.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
74	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1, Ahmedabad	Ahmedabad	Areas lying within the territorial limits of States of Gujarat, Madhya Pradesh, Chhattisgarh and Union Territories of Daman and Diu and Dadra and Nagar Haveli.	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
75	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2, Ahmedabad	Ahmedabad	Areas lying within the territorial limits of States of Gujarat, Madhya Pradesh, Chhattisgarh and Union Territories of Daman and Diu and	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial

	Ahmedabad		Dadra and Nagar Haveli.	area indicated in column (4)
76	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1 (1), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J'
			Areas lying within the territorial limits of State of Goa	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
77	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(1)(1), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4) and having their names beginning with alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J'.
			Areas lying within the territorial limits of State of Goa	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
78	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(1)(2), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are having their names beginning with alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' and who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
			Areas lying within the territorial limits of State of Goa	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
79	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1(2), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are having their names beginning with alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' and who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
			Areas lying within the territorial limits of State of Goa	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
80	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(2)(1),	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are having their names beginning with alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' and who are assessed or assessable within

	Bangalore			jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
			Areas lying within the territorial limits of State of Goa	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
81	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(2)(2), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are having their names beginning with alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' and who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
			Areas lying within the territorial limits of State of Goa	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
82	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1 (3), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are having their names beginning with alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' and who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
			Areas lying within the territorial limits of State of Goa	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
83	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(3)(1), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are having their names beginning with alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' and who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
			Areas lying within the territorial limits of State of Goa	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
84	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(3)(2), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are having their names beginning with alphabets 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J' and who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
			Areas lying within the territorial limits of State of Goa	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers



				having their office in the territorial area indicated in column (4)
85	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-2 (1), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are having their names beginning with alphabets 'K' or 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z' numeric, special character/ symbol and who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
86	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1)(1), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are having their names beginning with alphabets 'K' or 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numeric, special character/ symbol and who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
87	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1)(2), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are having their names beginning with alphabets 'K' or 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numeric, special character/ symbol and who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
88	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-2 (2), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are having their names beginning with alphabets 'K' or 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numeric, special character/ symbol and who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
89	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(2)(1), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are having their names beginning with alphabets 'K' or 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numeric, special character/ symbol and who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
90	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(2)(2), Bangalore	Bangalore	Areas lying within the territorial limits of State of Karnataka	Persons or class of persons who are having their names beginning with alphabets 'K' or 'L' or 'M' or 'N' or 'O' or 'P' or 'Q' or 'R' or 'S' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z', numeric, special character/ symbol and who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)

				Officers having their office in the territorial area indicated in column (4)
91	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-2 (3), Kochi	Kochi	Areas lying within the territorial limits of State of Kerala and Union Territory of Lakshadweep	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
92	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(3)(1), Kochi	Kochi	Areas lying within the territorial limits of State of Kerala and Union Territory of Lakshadweep	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
93	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(3)(2), Kochi	Kochi	Areas lying within the territorial limits of State of Kerala and Union Territory of Lakshadweep	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
94	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1, Chennai	Chennai	Areas lying within the territorial limits of state of Tamil Nadu and Union Territory of Puducherry except Yanam Territory	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
95	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(1), Chennai	Chennai	Areas lying within the territorial limits of state of Tamil Nadu and Union Territory of Puducherry except Yanam Territory	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
96	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(2), Chennai	Chennai	Areas lying within the territorial limits of state of Tamil Nadu and Union Territory of Puducherry except Yanam Territory	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
97	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-2, Chennai	Chennai	Areas lying within the territorial limits of state of Tamil Nadu and Union Territory of Puducherry except Yanam Territory	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
98	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1), Chennai	Chennai	Areas lying within the territorial limits of state of Tamil Nadu and Union Territory of Puducherry except Yanam Territory	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
99	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1), Chennai	Chennai	Areas lying within the territorial limits of state of Tamil Nadu and Union Territory of Puducherry except Yanam Territory	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
100	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-3, Chennai	Chennai	Areas lying within the territorial limits of state of Tamil Nadu and Union Territory of Puducherry except Yanam Territory	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
101	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(1), Chennai	Chennai	Areas lying within the territorial limits of state of Tamil Nadu and Union Territory of Puducherry except Yanam Territory	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
102	Deputy/ Assistant Commissioner of	Chennai	Areas lying within the territorial limits of state of Tamil Nadu and	Persons or class of persons who are assessed or assessable within

	Income-tax (Transfer Pricing Officer)-3(2), Chennai		Union Territory of Puducherry except Yanam Territory	jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
104	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1, Hyderabad	Hyderabad	Areas lying within the territorial limits of states of Andhra Pradesh and Telangana and Yanam Territory of Union Territory of Puducherry	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
105	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2, Hyderabad	Hyderabad	Areas lying within the territorial limits of states of Andhra Pradesh and Telangana and Yanam Territory of Union Territory of Puducherry	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)
106	Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3, Hyderabad	Hyderabad	Areas lying within the territorial limits of states of Andhra Pradesh and Telangana and Yanam Territory of Union Territory of Puducherry	Persons or class of persons who are assessed or assessable within jurisdiction of Assessing Officers having their office in the territorial area indicated in column (4)

2. This notification shall come into force with effect from the 15th day of November, 2014.

[Notification No. 59 /2014./F. No.187/29/2014 (ITA.I)]

DEEPSHIKHA SHARMA, Director